

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 120

CP (IB) No. 233/Chd/Hry/2020

IN THE MATTER OF:

Namaste Airport Services Pvt Limited ...Petitioner-Operational Creditor

Versus

Subway Systems India Private Limited ... Respondent-Corporate Debtor

Under Section: 9, IBC 2016

Order delivered on 12.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 31.07.2024.

Sd/-

Court Officer

12.06.2024
Priyanka